

**HIGH COURT LEGAL SERVICES COMMITTEE**  
**HIGH COURT OF MEGHALAYA, SHILLONG**

**NOTIFICATION**

Dated Shillong, the **6<sup>th</sup> May, 2026**

**No.HCLSC.HCM/18/2025/141**

In partial modification of this Committee's notification No. HCLSC.HCM/18/2025/134 dated 10<sup>th</sup> April, 2026 the Bench of the National Lok Adalat which is scheduled to be held on **9.05.2026** shall comprise of the following :-

- |                                                                                           |                          |
|-------------------------------------------------------------------------------------------|--------------------------|
| <b>1. Smti.A.M.Pariat,<br/>Registrar (Judicial Service),<br/>High Court of Meghalaya.</b> | <b>Presiding Officer</b> |
| <b>2. Dr. N.Mozika,<br/>Senior Advocate,<br/>High Court of Meghalaya.</b>                 | <b>Conciliator</b>       |
| <b>3. Shri. P.Yobin<br/>Advocate,<br/>High Court of Meghalaya.</b>                        | <b>Conciliator</b>       |

The National Lok Adalat shall hold its sitting in the Annexed Building, High Court of Meghalaya at **10.30.A.M.**

By order,

  
**SECRETARY**  
**HCLSC**

**Memo. No.HCLSC.HCM/18/2025/141-A**

**Dated: 6<sup>th</sup> May, 2026**

Copy to:-

1. The Registrar cum P.P.S. To the Hon'ble, the Chief Justice, High Court of Meghalaya for favour of kind information of her Ladyship.
2. The P.S. To Hon'ble Mr. Justice H.S.Thangkhiew, Executive Chairman, Meghalaya State Legal Services Authority for favour of kind information of his Lordship.

3. The P.S. To Hon'ble Mr. Justice W. Diengdoh, Chairman, High Court Legal Services Committee for favour of kind information of his Lordship.
4. The P.S. To Hon'ble Mr. Justice B. Bhattacharjee, Judge, High Court of Meghalaya for favour of kind information of his Lordship.
5. The P.A to Registrar General, High Court of Meghalaya, Shillong for favour of kind information.
6. The Member Secretary, Meghalaya State Legal Services Authority, Shillong for favour of kind information.
7. Smti. A. M. Pariat, Registrar (Judicial Service), High Court of Meghalaya, Shillong for favour of kind information and necessary action.
8. Shri. Phuyosa Yobin, Advocate, High Court of Meghalaya for favour of kind information and necessary action.
9. Dr. N. Mozika, Senior Advocate for favour of kind information and necessary action.
10. The System Analyst, High Court of Meghalaya, for uploading the same in the official website.
11. Notice board.
12. Office file.

  
**SECRETARY**  
**HCLSC**

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